Contested Commercial Cases disposed during the Month: March, 2025

Sl. No.	Court	District	Court Room	Case Type	Case Number	Date of registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Date of Decision	Days taken for disposal	whethe Pre-Institution Mediation took place	Nature of Disposal	Date of Execution of Decree	Number of days for execution of Decree from Date of decision
1	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	1	MS (Com)	MS (Com)/25/2020	04-12-2020	National Highways Authority of India Vs M/S P.K. Hospitality Services Pvt. Ltd.	Monika Roy	-	13-03-2025	1560	Yes ** pre-institutaion mediation falls jurisdiction DLSA	Contested	Na	Na
2	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	1	Misc. Arb (Com)	Misc. Arb (Com)/121/2024	20-09-2024	Machino Motors Private Limited Vs Mac Developers Private Limited	Pradeep Sancheti	-	19-03-2025	180	Yes ** pre-institutaion mediation falls jurisdiction DLSA	Contested	Na	Na
3	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	1	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
4	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	1	Money Suit (Commercial)	14/2024	12-04-2023	M/S RID Vs Bishnu Narayan Konar and 3 Anr	Manipadma Banerjee and Shankari Prasad Mukherjee	9064087762 and 9064410742	12-03-2025	1 year 11 months	NO	Dismissed on Contest without costs (Contested)	-	-
5	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	1	Money Suit (Commercial)	15/2024	11-01-2021	H.L.G Memorial Hospital Pvt Limited Vs Blue Star Engineering and Electronics Limited	Ayan Ranjan Mukherjee and Avishek Guha	9064239990 and 9830956258	21-03-2025	4 years 2 months 10 days	No	Dismissed on Contest without costs (Contested)	-	-
6	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	1	Money Suit (Commercial)	13/2024	27-07-2020	RANJIT KESHRI Vs RAJDHANI FLOUR MILLS LTD	Mr. Suvodip Ghosal and Mr. Sanjay Kumar Mishra	8768595938 and 9818336108	25-03-2025	4 years 7 months 26 days	No	Dismissed on Contest without costs (Contested)	-	-
7	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	1	Money Suit (Commercial)	28/2024	13-01-2022	Samir Kumar Das Vs Basudev Halder	Rajib Ghosh and Chandrachur Chatterjee	9434838256 and 7908760905	29-03-2025	3 years 2 months 16 days	No	Dismissed on Contest without costs (Contested)	-	-
8	Commercial Court Siliguri	Darjeeling ,jalpaiguri, coochbeher, alipur duar, north & south dinajpur, kalimpong, Maldah	1	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
	Total : 6 Cases														